

**SPECIAL BENCH**

**ITEM NO.105**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.55/ALD/2021**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>NEELU PACKING INDUSTRIES V/S S.R. CHADDHA INDUSTRIES LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Bhuvnesh Mittal with Sh. Sandeep Kushwaha, : *For Operational Creditor*  
& Sh. Girish Shankar, Advs.

Corporate Debtor

: *Ex-parte v.o.d. 21.11.2021*

**ORDER**

Ld. Counsel representing the Operational Creditor is present through VC.  
The, Corporate Debtor has already been set ex-parte v.o.d. 21.11.2021.

- 1. This being a Special Bench, at the request of the learned counsel representing the Operational Creditor, the matter is adjourned for final hearing on 7<sup>th</sup> August, 2024 before the Regular Bench.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**19<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*